

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 10.01.2020 (FRIDAY)

COURT - II

10:40 AM

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt. Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Vasanth Rajasekaran	A. Muraleedharan
2.	Comp. App. (AT) (Ins) No. 170 of 2019 & I.A. No. 1854 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt. Ltd. & Anr.	A Muraleedharan	Vasanth Rajasekaran
3.	Comp. App (AT) (Ins) No. 1166 of 2019	Bimalkumar Manubhai Savalia. Vs. Bank of India & Anr.	Aniket Prasoon	Ashish Rana-R1
4.	Comp. App. (AT) (Ins) No.1351 of 2019	QVC Exports Pvt. Ltd. Vs. United Tradeco FZC & Anr.	Namrata Basu	Jayant Mehta – R1
5.	Comp. App (AT) (Ins) No. 1462 of 2019	Prakash Kalash Vs. Apeejay Surrendra Park Hotels Ltd. & Anr.	Pawan Kumar Pahwa	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 1103 of 2019	Brice Town Planners Pvt. Ltd. Vs. Chidambaram Narayanam & Anr.	Gauri Rishi	Amit Bhatnagar-R1 Gaurav Srivastava-R2
7.	Comp. App. (AT) (Ins) No. 409 of 2019	Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.	Rohit Krishan Naagpal	P. Nagesh-R1
8.	Comp. App (AT) (Ins) No. 711 of 2019	Sushila Lakhota. Vs. Zeal Developers Pvt. Ltd.	Aman Anand	Radhika Goel
9.	Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	Bommineni Vivekananda	Piyush Bhardwaj
10.	Comp. App. (AT) (Ins) No. 1042 of 2019	Jindal Stainless Ltd. Vs. Cosmic Ferro Alloys Ltd & Ors.	Tushita Ghosh	Misha-RP
11.	Comp. App. (AT) (Ins) No. 1072 of 2019	Rahul Shukla. Vs. State Bank of India & Ors.	Piyush Singh	Biswajit Dubey-R1 Madhav Kanoria-SBI Abhinav Vashist-RP

12.	Comp. App. (AT) (Ins) No. 1185 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Golden Glow Estates Pvt. Ltd & Anr.	Aditya Vashisth	Shivambika Sinha- R1 Shashank Agarwal-R2 Sanjay Bhat-RP
13.	Comp. App. (AT) (Ins) No. 1209 of 2019	Oyster Steel and Iron Pvt Ltd. Vs. Laxmi Foils Pvt. Ltd.	A.K. Valli.	Krishnendu Datta
14.	Comp. App (AT) (Ins) No. 1337 of 2019	Pegasus Asset Reconstruction Pvt. Ltd. Vs. Yashomati Hospitals Pvt. Ltd.	Dinkar Singh	
15.	Comp. App (AT) (Ins) No. 1369 of 2019	Kunal Finance & Credit Pvt Ltd & Anr. Vs. Tirumala Projects Pvt Ltd.	Richa Sandilya	Debjani Chatterjee
16.	Comp. App. (AT) (Ins) No. 1378 of 2019	Chand Prakash Mehra Vs. Praveen Bansal & Anr.	Sidhartha Sharma	
17.	Comp. App. (AT) No. 226 of 2019	Super Royal Holidays India Pvt. Ltd & Ors. Vs. Union of India.	Nanda Kumar Gupta	Abhijeet Acharya P.S. Singh
18.	Comp. App. (AT) No. 345 of 2019	Chalasan Venkateswara Rao & Ors. Vs. United Telecoms Ltd. & Ors.	Surana	Pawan Upadhayay-R1 Lekha Vishwanath-R2 to R5

After the above or 12:00 Noon, whichever is earlier

For Hearing (Part Heard)

19.	Comp. App. (AT) (Ins) No. 1141 of 2019	Parvesh Magoo Vs. IREO Grace Realtech Pvt. Ltd.	Aditya Parolia	Saurabh Kalia
20.	Comp. App. (AT) (Ins) No. 1186 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Gwalior Bypass Projects Ltd.	Mahubhav Anand	Ria Kohli Manmeet Singh Abhinandan Banerjee
21.	Comp. App (AT) (Ins) No. 1415 of 2019	Narayan Singh Pathania Vs. Valuelabs LLP & Anr.	Samudra Sarangi	Ankur Goyal

02:00 PM

For Hearing (Part Heard)

22.	Comp. App (AT) (Ins) No. 1354 of 2019	Neeraj Jain Vs. Cloudwalker Streaming Technologies Pvt. Ltd. & Anr.	Nikhil Mathur	Vishal Ganda Anannya Ghosh- R2
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By Order

-sd/-

Registrar